

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are hereby made with immediate effect:

S. No.	Name	From	To
1.	Ms. Sonia Jain W/o Sh. Nikhil Jain (EC : 3327)	Sr. P.A in the Court of Sh. Deepak Sherawat, SCJ, Shahdara District, Karkardooma Courts, Delhi.	Sr. P.A in the Court of Ms. Deepti Devesh, MM (Mahila Court-01), Shahdara District, Karkardooma Courts, Delhi.
2.	Ms. Aditi Singh D/o Sh. Ajai Pratap Singh (50819552)	P.A in the Court of Ms. Deepti Devesh, Ld. MM (Mahila Court-01), Shahdara District, Karkardooma Courts, Delhi.	P.A in the Court of Sh. Deepak Sherawat, SCJ, Shahdara District, Karkardooma Courts, Delhi.
3.	Ms. Bharti Shekhawat D/o Sh. Dharamveer Singh	P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	P.A in the Court of Sh. Deepak Sherawat, SCJ, Shahdara District, Karkardooma Courts, Delhi.
4.	Sh. Pankaj Hans S/o Sh. Anil Kumar Hans	P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	P.A in the Court of Ms. Riya Guha, ASCJ/JSCC/GJ, Shahdara District, Karkardooma Courts, Delhi.
5.	Ms. Pooja D/o Sh. Kewal Kishor	P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	P.A in the Court of Ms. Kadambari Awasthi, MM (Mahila Court-02) Shahdara District, Karkardooma Courts, Delhi.
6.	Ms. Vimla W/o Sh. Jagat Ram (EC:13015)	Reader in the Court of Sh. Naveen Gupta, ASJ, Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in Ms. Riya Guha, ASCJ/JSCC/GJ, Shahdara District, Karkardooma Courts, Delhi (till further orders).
7.	Sh. Ashok Kumar S/o Pratap Singh (12181)	Judicial Assistant in Accounts Branch, Shahdara District, Karkardooma Courts, Delhi	Reader in the Court of Sh. Naveen Gupta, ASJ, Shahdara District, Karkardooma Courts, Delhi.
8.	Ms. Asha Rani W/o Sh. Bharat Bhushan (EC 2444)	Sr. Judicial Assistant in Vigilance/Litigation Branch, Shahdara District, Karkardooma Courts, Delhi	Sr. Judicial Assistant in Accounts Branch, Shahdara District, Karkardooma Courts, Delhi

Note :

1. Sh. Deepak Sharma, S/o Lt. Sh. Radhey Shyam, Senior Judicial Assistant, EC 50045933 is directed to look after the work of Vigilance/Litigation Branch, Shahdara District, Karkardooma Courts, Delhi in addition to his duties in R&I Branch **till further orders**.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(YASHWANT KUMAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 1866 - 1825 /Admn./P&T/SHD/KKD/2021

Delhi, the Dated 01-04-2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I & II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, KKD Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, KKD Courts, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. PRO/APRO, KKD Courts, Delhi.
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.